

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/4894/A

**From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.**

**To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.**

Dated Guwahati the th 6 October, 2021

Sub: Civil vacation with station leave permission.

Ref:- Your letter No. DJ/DH/I-1/2021/3367/Estt, dtd 05.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission, from the afternoon (after office hours) of 08.10.2021 till the morning of 25.10.2021, as prayed for.

The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/4895 /A, dated 6.10.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)